

(c) As per report received from State Bank of Indore, no survey has been conducted to find out the loans repaying capacity of the drought affected farmers.

(d) The State Bank of Indore has extended various concessions to the drought affected farmers such as conversion of Short Term loan into Term loans, providing fresh crop loans, rescheduling of term loans, deferment of recovery, sanction of consumption loans, etc.

### SC/ST Cells in Banks

1763. DR. V. VENKATESH: Will the Minister of FINANCE be pleased to state:

(a) whether Government had issued instructions to the public sector banks to open SC/ST Cells at their Head Offices/Regional Office and also to appoint SC/ST Liaison Officers for the above SC/ST Cells;

(b) if so, the details thereof;

(c) whether Government had also directed the Banks to give wide publicity to these cells; and

(d) if so, names of the Banks which had not complied with the above instructions and the action, if any, Government have taken against the erring officials of these banks?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) to (d). All Public Sector Banks have been advised to set up Scheduled Caste/Scheduled Tribe Cells in their Head Offices and Zonal/Regional Offices and to appoint an officer of the rank of Assistant General Manager/Deputy General Manager (not necessarily belonging to SC/ST) to function as Liaison Officer at the Head Office level and other suitable Officer at Zonal/Regional level. They have also further

been advised to give publicity amongst Scheduled Caste/Scheduled Tribe employees of the respective banks about the existence of Scheduled Caste/Scheduled Tribe Cells and the name of Liaison Officer. All the Banks have confirmed having set up Scheduled Caste/Scheduled Tribe Cells at their Head offices and having appointed the Liaison Officers.

### Opening of Bank Branches in Orissa

1767. SHRI RADHAKANTA DIGAL: Will the Minister of FINANCE be pleased to state:

(a) the number of branches of the Allahabad Bank and Syndicate Bank, separately, in Orissa;

(b) whether there is any proposal to open more branches of these banks in Orissa during 1989-90; and

(c) if so, the places identified for the location of these branches, bank-wise?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) to (c). Reserve Bank of India (RBI) has reported that at the end of December, 1988, 41 branches of Allahabad Bank and 21 branches of Syndicate Bank were functioning in Orissa. Under the current Branch Licensing Policy for 1985-90, RBI has allotted nine branches to Allahabad Bank and two centres to Syndicate Bank for opening branches in Orissa. Of these centres, as per the information available with RBI, Allahabad Bank has opened branches at eight centres and Syndicate Bank at one centre. Allahabad Bank is yet to open its branch Charama in Koraput District and Syndicate Bank at Kalangadia Mayurbhanj District. RBI has advised the banks to open these branches at the allotted centres expeditiously.